

F. No. J-11017/25/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 16th July, 2024

ORDER

The President is pleased to remove the name of Sh. Sajith Kumar V, Advocate (Enrolment No. K/373/2000) from the Panel of Senior Panel Counsel for High Court of Kerala.

2. Consequently, the name of Sh. Sajith Kumar V, occurring at Sl. No. 1 in List 'D' of this Department's Order No. J-11017/9/2021-Judicial dated 03.11.2021, stands omitted.
3. Hindi version of this Order will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Registrar, High Court of Kerala.
4. Addl. SGI, High Court of Kerala.
5. Dy. SGI, High Court of Kerala.
6. Shalina O.M, Sr. CGSC, High Court of Kerala.
7. Shri. Sajith Kumar V, Advocate, with a request to handover all case files pertaining to Central Government Litigation to any of the Senior Panel Counsel for Lakshadweep Administration i.e. Sh. Mohammed Rishal S. or Ms. Shiga N. P.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy.



(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in